## Railway accident at Ballygunge

4628. SHRI JYOTIRMOY BASU: Will the Minister of RAILWAYS be pleased to state:

- (a) whether a serious accident has taken place near Ballygunge, Calcutta very recently;
  - (b) if so, the reasons for the same; and
  - (c) the details thereof?

THE MINISTER OF RAILWAYS (SHRI NANDA): (a) and (c). Presumably the reference is to the derailment of Sealdah-Diamond Harbour Local train No. 122 on 17.11.1970 at Ballygunge station. On that day this train was waiting for the connection of train No. SG 35 Up Budge-Budge Local. The departure signal was in the 'ON' position. Suddenly the train started moving and after going a few yards the leading 4 EMU coaches derailed over trap point of the loop line.

(b) The cause of the accident is under investigation. However, prima-facie the accident was caused as a result of some miscreants overpowering the driver and starting the engine.

## Free Supply of Artificial Limbs and Orthopaedic Appliances to Handicapped Persons

4629. SHRI S. N. MISRA: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

- (a) whether the State of Kerala has framed Rules and made an order that all persons who are not paying Income-tax will get supply and fittings of artificial limbs and other orthopaedic appliances free of charge at the cost of the State;
- (b) whether the Central Government have considered any proposal to provide facility to the poor handicapped persons in the Union Territories, if so, the details thereof; and
- (c) whether the Central Government propose to issue similar directions to other States also?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANATH RAO): (a) Yes, Sir.

- (b) No proposal applicable to all the Union Territories is under consideration.
- (c) Since this is a State subject, it will not be possible for the Government of India to issue directive to the States in this regard.

# Broad Gauge Line from Purulia to Kotshila (South Eastern Railway)

4630. SHRI HIMATSINGKA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government have taken any decision for conversion of Purulia-Kotshila Railway line on South Eastern Railway into broad-gauge line;
- (b) if so, the time when it will be done; and
  - (c) the estimated cost of the work?

THE MINISTER OF RAILWAYS (SHRI NANDA): (a) to (c). Based on the recommendations of the uneconomic branch lines Committee, 1969, a detailed traffic survey for the conversion of the Purulia-Kotshila N. G. line to B. G. has been undertaken. A decision regarding this conversion will be taken when the survey is completed and the results thereof become known.

#### Companies Manufacturing Cigarettes

- 4631. SHRI BENI SHANKER SHARMA: Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:
- (a) the names of indigenous firms and/or companies which took to manufacture of cigarettes and which were forced to go out of existence during the last three decades;
  - (b) the capital employed by them; and
  - (c) the reasons for their failure?

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THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) The following 2 Cigarette Companies were reported to have closed down:—

- M/s. Hind Tobacco Co. Ltd., Hyderabad.
- M/s. Union Tobacco Company, Calcutta.
- (b) and (c). Government have no information.

## Survey Report on Trivandrum—Kanyakumari—Tinnevelly Railway Line

4632. SHRI P. VISWAMBHARAN: Will the Minisser of RAILWAYS be pleased to state:

- (a) whether Government have received the Survey Report on the Trivandrum—Kanyakumari—Tinnevelly railway line and if so, the action taken on the report; and
- (b) when do Government propose to start the construction of the above line?

THE MINISTER OF RAILWAYS (SHRI NANDA): (a) and (b). Yes. The survey reports are, at present, under the examination of the Railway Board. A decision regarding the construction of this project will be taken after the examination of the reports is completed.

# रायबरेली और कानपुर के बीच चल रही सवारी गाड़ियों के मार्ग को बदलने के लिए सझाव

4633. श्री जगेश्वर यादव : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रायबरेली और कानपुर के बीच ऊंचाहार और डल्मान होकर चल रही सवारी गाड़ियों के मार्गों को बदलने तथा उन्हें रायबरेली से दर्यागंज तथा उवन्ती से होकर सीधी डल्मान तक चलाने के बारे में सरकार को गत समय में कुछ सुझाव प्राप्त हुए है;

- (ख) यदि हां, तो जनता की इस महत्वपूर्ण मांग को अब तक पूरान किये जाने के क्या कारण हैं; और
- (ग) क्या सरकार दर्यागंज से डल्मान तक की रेलवे लाइनों को जो कुछ कारणों से युद्ध-काल में बन्द कर दी गई थीं पुन: चालू करने के उपरांत रायबरेली-कानपुर सवारी गाड़ी को डल्मान होकर सीधे चलाकर जनता की मांग को पूरा करेगी?

रेलवे मंत्री (श्री नन्दा): (क) से (ग). डालमऊ-दिरयापुर उखाड़ी गयी लाइन को फिर से बनाकर रायबरेली और कानपुर के बीच अपेक्षाकृत छोटे रेल-सम्पर्क की व्यवस्था करने के लिए अम्यावेदन मिले हैं। इस लाइन के पुन: स्थापन के सम्बन्ध में अतीत में समय-समय पर विचार किया गया था परन्तु इसका अौचित्य नहीं पाया गया था।

# उत्तर प्रवेश में झिनझक रेलवे स्टेशन पर डाकुओं द्वारा यात्रियों को पीटा जाना

4634. श्री जगेश्वर यादव: क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि कुछ दिन पूर्व उत्तर प्रदेश में झिनझक रेलवे स्टेशन पर डाकुओं द्वारा कुछ यात्रिओं को पीटागया थातथा उनकासामान छीन लियागयाथा;
- (स) क्या पुलिस द्वारा इन डाकुओं को बन्दी बना लिया गया है और क्या इस मामले की छानबीन जी० आर० पी० कानपुर द्वारा की जारही है; और
- (ग) यदि हां, तो उक्त डाकुओं के विरुद्ध डर्कती का मामला रजिस्टर करने में जी० आर० पी० कानपुर द्वारा विलम्ब किये जाने के क्या कारण हैं?